NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/151/2017

NAME OF THE PETITIONER(S)

: LAKHOTIA ENTERPRISE PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. B. Sarath babu Ree.

Represent Coursel For B. Sarken.

<u>ORDER</u>

Mr. A.K. Rajasekar, Counsel for the Applicant present. Mr. B. Sarathbabu, Counsel for RoC also present. Heard. Reserved for orders.

-Sel -

MEMBER (JUDICIAL)

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